

Site
Payyoli

PROCEEDINGS OF THE DISTRICT JUDGE, KOZHIKODE

Present :- Smt.P.Ragini, District Judge.

Sub:- Estt - District Court, Kozhikode – Inter-district / department transfer of Sri. Ajols.P.P,Night Watchman,Office of the Additional Chief Conservator of Forest (Administration),Thiruvananthapuram - Orders Issued .

Read:-1.High Court O.M.No C2-1843/2021(1) dated 17-09-2021.
2. GO (P) No 27/13/P& ARD dated 28-09-2013 .
3. GO (MS)No 4/61/PD dated 02-01-1961.
4. Rule 17(d) of the Special Rules for Kerala Last Grade Service.

ORDER NO. A1 - 8507/2021

KOZHIKODE, DATED: 17.12.2021

Sanction has been accorded for inter - district / departmental transfer to Sri. Ajols.P.P , Night Watchman, Office of the Additional Chief Conservator of Forest (Administration),Thiruvananthapuram to the Civil Judicial Department of Kozhikode district subject to the terms and conditions laid down in the Government Order read as 2nd & 3rd paper above and other rules governing inter- district transfer of Government employees.

The applicant has submitted necessary declaration tendering his willingness to abide by the terms and conditions governing inter- district/ departmental transfer of Government employees as laid down in the Government Orders read above.

In the above circumstances, Sri. Ajols.P.P, Night Watchman, Forest Department ,Thiruvananthapuram , who is inter - district / departmentally transferred to the Civil Judicial Department of Kozhikode District and posted as Office Attendant to the **Munsiff-Magistrate Court, Payyoli** in the existing vacancy.

Sd/-
DISTRICT JUDGE

To


1. The Munsiff-Magistrate ,Payyoli

2. The Additional Chief Conservator of Forest (Administration), Thiruvananthapuram.
3. Sri. Ajols.P.P , Night Watchman, Office of the Additional Chief Conservator of Forest (Administration), Thiruvananthapuram.

Copy to

1. The Registrar (Subordinate Judiciary), High Court of Kerala, Ernakulam. (with C.L)
2. The Senior Superintendent, District Court, Kozhikode.
3. The Junior Superintendents II/ III/ IV, DSA, District Court, Kozhikode.
4. The Secretary, KCJSO, District Committee, Kozhikode.
5. The File.
6. The Proceedings file.

// True Copy / Forwarded / By Order //


Sheristadar.
